

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 794
TO BE ANSWERED ON 14th December, 2018
AGRAHAYANA 23, 1940 (SAKA)

Disinvestment of CEL

794. SHRI JAGDAMBIKA PAL:

Will the Minister of FINANCE be pleased to state:

- whether the Government is proposing a strategic disinvestment or sale of Central Electronics Limited (CEL), if so, the details thereof and the reasons therefor;
- whether CEL has earned profits during the past five years, if so, the details thereof and if not, the reasons therefor;
- Whether the employees of CEL have opposed the proposal of disinvestment or sale; and
- if so, the details and the reasons therefor along with the response of the Government to the same?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

- Yes, sir. NITI Aayog has been mandated to identify the CPSEs for strategic disinvestment. Based on the recommendations of NITI Aayog, the Cabinet Committee on Economic Affairs (CCEA) gave 'in principle' approval for disinvestment of 100 percent shareholding of Government of India to strategic buyer in identified CPSEs which includes Central Electronics Ltd. (CEL).

- Yes, sir. The details are as under:

	Rs. in Crores				
Year	2013-14	2014-15	2015-16	2016-17	2017-18
Profit After Tax	3.08	4.06	8.56	16.82	21.71

- (c)&(d) Representations are received from time to time from various unions of CEL regarding the proposed strategic disinvestment. The unions have been informed from time to time about the policy of the Government with regard to the strategic disinvestment.
